

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/7667/2026 BLAPL/2764/2026	ASHISH KUMAR YADAV VS STATE OF ODISHA	CHINMAY MOHANTY VS	S.P.(CID-CRL),CUTTACK /4 /2023 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000308/2023
2	D-BLAPL/8380/2026 BLAPL/2765/2026	UTTAM BISWAL VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	KODALA /482 /2023 A.D.J.,KODALA(Ganjam) ST/0000038/2024
3	D-BLAPL/7846/2026 BLAPL/2766/2026	RANJIT NAIK @ KANDARA @ KANDRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JASHIPUR /382 /2025 AD HOC ADDL.DIST. JUDGE (FTSC), BA Spl/0000121/2025
4	D-BLAPL/8078/2026 BLAPL/2767/2026	HIMANSHU SEKHAR SWAIN VS STATE OF ODISHA	SARAT KUMAR ACHARYA VS	NAYAGARH /84 /2025 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000233/2025
5	D-BLAPL/8384/2026 BLAPL/2768/2026	NAMITA MALLIK @ NAMITA MALLICK VS STATE OF ODISHA	SATYA PRAKASH SATAPATHY VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000104/2026
6	D-BLAPL/8211/2026 BLAPL/2769/2026	GULZAR SINGH VS STATE OF ODISHA	CHINMAY MOHANTY VS	BARGARH /62 /2026 S.D.J.M.,BARGARH(Bargarh) CT/0000149/2026
7	D-BLAPL/8393/2026 BLAPL/2770/2026	MANUEL SABAR VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	BISSAMCUTTACK /103 /2024 A.D.J.,CUM SPECIAL JUDGE,BISSAMCU CT/0000046/2024
8	D-BLAPL/8234/2026 BLAPL/2771/2026	CHOUDHIRI BHOI @ CHAUBAN BHOI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TITILAGARH /280 /2024 SPECIAL JUDGE (POCSO), BALANGIR(B Spl/0000097/2024
9	D-BLAPL/8395/2026 BLAPL/2772/2026	KUSANA PATRA SUNA @ KISHORE PATRA SUNA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	KOTPAD /151 /2022 A.D.J.,JEYPORE(Koraput) CT/0000016/2023
10	D-BLAPL/8318/2026 BLAPL/2773/2026	RIYAZ KHAN VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	DHAMNAGAR /468 /2025 SPECIAL JUDGE (POCSO), BHADRAK(B Spl/0000164/2025
11	D-BLAPL/8348/2026 BLAPL/2774/2026	PRAMOD KUMAR RAY VS STATE OF ODISHA(VIG.)	SANDEEP RAJ PANDA VS	CUTTACK VIGILANCE /10 /2026 SPL.JUDGE (VIG),CUTTACK(Cuttack) GR/0000007/2026

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12	D-BLAPL/8406/2026 BLAPL/2775/2026	RAHUL BAG VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /247 /2022 SPECIAL JUDGE (POCSO), BARGARH(B Spl/0000023/2022
13	D-BLAPL/8349/2026 BLAPL/2776/2026	BABULA GOUDA VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	KODALA /482 /2023 A.D.J.,KODALA(Ganjam) ST/0000038/2024
14	D-BLAPL/8326/2026 BLAPL/2777/2026	RAKESH BAMLI VS STATE OF ODISHA	GOKULANANDA SAHU VS	JONK /284 /2025 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000088/2025
15	D-BLAPL/8421/2026 BLAPL/2778/2026	RAMA GURLA VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /170 /2025 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000019/2025
16	D-BLAPL/8351/2026 BLAPL/2779/2026	MOHAMMAD AMIR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARBIL /57 /2026 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Ken GR/0000214/2026
17	D-BLAPL/8447/2026 BLAPL/2780/2026	KAPILA MALLIK VS STATE OF ODISHA	TRILOCHAN DASH VS	// SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000110/2025
18	D-BLAPL/8313/2026 BLAPL/2781/2026	SUJAYA KUMAR SAMANTA VS STATE OF ORISSA	ARUN KUMAR BEHERA VS	JALESWAR /1 /2026 A.D.J.,JALESWAR(Baleshwar) Spl/0000001/2026
19	D-BLAPL/8462/2026 BLAPL/2782/2026	NARI @ NARENDRA KUMAR DAS VS STATE OF ODISHA	CHIRANJIB ROUT VS	SAMAL /47 /2026 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000003/2026
20	D-BLAPL/8427/2026 BLAPL/2783/2026	SANTOSH PARIDA VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	//0 2ND A.D.J.,CUTTACK(Cuttack) 2(A)CC/0000124/2025
21	D-BLAPL/8354/2026 BLAPL/2784/2026	CHINTU MENTA VS STATE OF ODISHA	SANJIT MISHRA VS	//0 SPECIAL JUDGE, PURI(Puri) Spl/0000007/2026
22	D-BLAPL/8464/2026 BLAPL/2785/2026	ABHISHEK TIWARY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BADMAL /62 /2026 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000171/2026
23	D-BLAPL/8466/2026	JASOBANTA BEHERA	BIBHUTI RANJAN MOHANTY	BOUDH /381 /2024

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	BLAPL/2786/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BAUDH(Baudh) Spl/0000092/2024
24	D-BLAPL/8435/2026 BLAPL/2787/2026	JAGANNATH MAHANDIA @ JAGANNATH MAHANANDIA VS STATE OF ODISHA	BIJAY KUMAR RAGADA VS	BOUDH /33 /2026 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000016/2026
25	D-BLAPL/8467/2026 BLAPL/2788/2026	NUTAN BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	//0 A.D.J,PATNAGARH(Balangir) 2(A)CC/0000001/2026
26	D-BLAPL/8378/2026 BLAPL/2789/2026	SAYED MANWAR ALLI VS STATE OF ODISHA	MANORANJAN MISHRA VS	NIALI /30 /2026 J.M.F.C.,NIALI(Cuttack) GR/0000029/2026
27	D-BLAPL/8481/2026 BLAPL/2790/2026	BRUSHABH @ BRUSABHA CHIRGUNI VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /27 /2025 ADDL.SESION JUDGE CUM SPL.JUDGE Spl/0000019/2025
28	D-BLAPL/8483/2026 BLAPL/2791/2026	SIDHESWAR MAHARANA VS STATE OF ODISHA	SANJAY KUMAR DAS VS	//0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000070/2026
29	D-BLAPL/8440/2026 BLAPL/2792/2026	RAJIB LOCHAN BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	G.R.P.S.,SAMBALPUR /27 /2026 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000025/2026
30	D-BLAPL/8485/2026 BLAPL/2793/2026	SUNITA HANSDA VS STATE OF ODISHA	BISWARANJAN DALAI VS	// SPECIAL JUDGE,ATHGARH(Cuttack) Spl/0000004/2026
31	D-BLAPL/8392/2026 BLAPL/2794/2026	PARMESAN SAHU VS STATE OF ODISHA	PRASANTA KUMAR ROURAY VS	NAWAPARA /37 /2026 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000136/2026
32	D-BLAPL/8487/2026 BLAPL/2795/2026	SANJAYA PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	ASKA /36 /2026 J.M.F.C.,ASKA(Ganjam) GR/0000140/2026
33	D-BLAPL/8443/2026 BLAPL/2796/2026	MADHUSUDAN SWAIN VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	LAKHANPUR /52 /2026 J.M.F.C.LAKHANPUR(Jharsuguda) CT/0000133/2026
34	D-BLAPL/8488/2026 BLAPL/2797/2026	RASMITA SWAIN @ SMT. RASMITA SWAIN VS	AMIT KUMAR SAHU VS	JEYPORE SADAR /10 /2026 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko

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35	D-BLAPL/8510/2026 BLAPL/2798/2026	STATE OF ODISHA ANNAPORRNA BEHERA @ PANNA @ ANNAPURNA BEHERA VS STATE OF ODISHA	SANJAY KUMAR DAS VS	GR/000038/2026 //0 DISTRICT & SESIONS JUDGE,BHUBANE
36	D-BLAPL/8511/2026 BLAPL/2799/2026	RINU @ CHITARANJAN MOHAPATRA VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	TR/0000121/2026 TALCHER TOWN /529 /2022 ASST.SESIONS JUDGE,TALCHER(Anug
37	D-BLAPL/7320/2026 BLAPL/2800/2026	SUJIT KUMAR MOHANTY @ PAPULU VS STATE OF ODISHA	AMIT KUMAR PATRA VS	CT/0000062/2022 SPL.TASK FORCE /1 /2024 SPECIAL JUDGE, NIMAPARA(Puri)
38	D-BLAPL/7897/2026 BLAPL/2801/2026	SUSANTA KUMAR JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TR/0000025/2024 //0 SPECIAL JUDGE,JAJPUR(Jajapur)
39	D-BLAPL/7954/2026 BLAPL/2802/2026	TUSHARA MALLICK @ TUSHAR MALLICK VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	Spl/0000016/2025 KAKATAPUR /185 /2025 ADDL.SESIONS JUDGE,NIMPARA(Puri)
40	D-BLAPL/8331/2026 BLAPL/2803/2026	RAHUL ANURAG SAHU @ RAHUL ANURAG VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	ST/0000008/2026 ANGUL TOWN /972 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug
41	D-BLAPL/8181/2026 BLAPL/2804/2026	SAJIL SANU VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	GR/0002111/2025 G.UDAYAGIRI /37 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhama
42	D-BLAPL/8333/2026 BLAPL/2805/2026	PRAKASH KUMAR SAHOO @ SAHU VS STATE OF ODISHA	MANORANJAN ACHARYA VS	Spl/0000100/2026 NAYAGARH SADAR /35 /2026 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH
43	D-BLAPL/8346/2026 BLAPL/2806/2026	PRAKASH KUMAR SAHOO @ SAHU VS STATE OF ODISHA	MANORANJAN ACHARYA VS	GR/0000134/2026 NAYAGARH SADAR /37 /2026 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH
44	D-BLAPL/8500/2026 BLAPL/2807/2026	ANANTA PUJARI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GR/0000142/2026 MAIDALPUR /132 /2025 S.D.J.M. CIVIL JUDGE (JD),NAWARANG
45	D-BLAPL/8182/2026 BLAPL/2808/2026	JITULU SINGH VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	GR/0001741/2025 // SPECIAL JUDGE,BALLIGUDA(Kandhama
				2(A)CC/0000013/2026

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46	D-BLAPL/8503/2026 BLAPL/2809/2026	BABUL BEHERA @ NIKU VS STATE OF ODISHA	SOUBHAGYA RANJAN JENA VS	PAHALA /445 /2025 A.D.J.,BHUBANESWAR(Khordha) CT/0000107/2026
47	D-BLAPL/8513/2026 BLAPL/2810/2026	SONUL DEV BADHAI VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	SUNDARGARH TOWN /272 /2020 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0001330/2020
48	D-BLAPL/8328/2026 BLAPL/2811/2026	RUNJA KANHAR VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BAUNISUNI /15 /2026 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000027/2026
49	D-BLAPL/8335/2026 BLAPL/2812/2026	SATYA BABU PAPULU VS STATE OF ODISHA	MANGU NANDY VS	KALIMELA /68 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000056/2025
50	D-BLAPL/8516/2026 BLAPL/2813/2026	ANIMESH GHOSH VS STATE OF ODISHA	SUMAN MODI VS	SAHADEV KHUNTA /304 /2024 S.D.J.M.,BALASORE(Baleshwar) CT/0000751/2024
51	D-BLAPL/8146/2026 BLAPL/2814/2026	SATYABRATA BEHERA VS STATE OF ODISHA	JAYADEBA BEHERA VS	KEONJHAR TOWN /571 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(JD) GR/0001368/2025
52	D-BLAPL/8642/2026 BLAPL/2815/2026	DEEPAK SAHU VS STATE OF ODISHA	PRATYUSHA NAIDU VS	TITILAGARH /57 /2026 SPECIAL JUDGE, TITILAGARH(Balangir) Spl/0000009/2026
53	D-BLAPL/8338/2026 BLAPL/2816/2026	SATYA BABU PAPULU VS STATE OF ODISHA	MANGU NANDY VS	KALIMELA /144 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000084/2025
54	D-BLAPL/8340/2026 BLAPL/2817/2026	SATISH SARKAR @ RAJU VS STATE OF ODISHA	MANGU NANDY VS	MOTU /87 /2020 SPECIAL JUDGE,MALKANGIRI(Malkangiri) TR/0000180/2020
55	D-BLAPL/8637/2026 BLAPL/2818/2026	ATTAR SINGH VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	BHUBANESWAR G.R.P.S. /219 /2025 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000720/2025
56	D-BLAPL/8246/2026 BLAPL/2819/2026	SAMEER ANSARI VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	BISRA /33 /2026 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000224/2026
57	D-BLAPL/8248/2026	PABITRA KUMAR BISWAL	ASHOK KUMAR GHADAI	BHASMA /275 /2025

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	BLAPL/2820/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000113/2025
58	D-BLAPL/8507/2026 BLAPL/2821/2026	SUDAM NAYAK VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	GUNUPUR /207 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000054/2025
59	D-BLAPL/8506/2026 BLAPL/2822/2026	DAKENDRA BEHERA VS STATE OF ODISHA	KIRAN KUMAR PATEL VS	JEYPORE MAHILA /152 /2025 AD-HOC A.D.J.(FTSC),JEYPORE(Koraput) CT/0000179/2025
60	D-BLAPL/8616/2026 BLAPL/2823/2026	SUSHANTA MALIK VS STATE OF ODISHA	BISWAJIT TRIPATHY VS	NILGIRI /520 /2025 S.D.J.M.,NILAGIRI(Baleshwar) CT/0000746/2025
61	D-BLAPL/8522/2026 BLAPL/2824/2026	SURYAKANTA MOHAPATRA VS STATE OF ODISHA	BIDYUTLATA MOHANTY VS	//0 SPECIAL JUDGE, PURI(Puri) TR/0000120/2025
62	D-BLAPL/8626/2026 BLAPL/2825/2026	MANJU MAHARANA VS STATE OF ODISHA	SOUGAT DASH VS	// A.D.J.,BARGARH(Bargarh) Spl/0000079/2023
63	D-BLAPL/8524/2026 BLAPL/2826/2026	MD ABU TALHA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	//0 3RD ADDL. DISTRICT JUDGE,PURI(Puri) TR/0000032/2025
64	D-BLAPL/8634/2026 BLAPL/2827/2026	PAPPU KUMAR VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	BHUBANESWAR G.R.P.S. /177 /2025 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000589/2025
65	D-BLAPL/8527/2026 BLAPL/2828/2026	PURNA CHANDRA GHADEI VS STATE OF ODISHA	SHYAM SUNDAR TRIPATHY VS	//0 J.M.F.C.,SORO(Baleshwar) 2(B)CC/0000001/2026
66	D-BLAPL/8530/2026 BLAPL/2829/2026	SANDEEP KUMAR PANDA @ PINKU VS STATE OF ODISHA	BISWA RANJAN DAS VS	BAIDYANATHPUR /382 /2024 DISTRICT & SESSIONS JUDGE,BERHAMPUR ST/0000472/2024
67	D-BLAPL/7073/2026 BLAPL/2830/2026	KUSHA BAG VS STATE OF ODISHA	HIMANSHU SEKHAR PANIGRAHI VS	BURLA /398 /2024 DISTRICT & SESSIONS JUDGE,SAMBALPUR ST/0000056/2025
68	D-BLAPL/8058/2026 BLAPL/2831/2026	PAPAN @ TAPAN NAYAK VS	JAYAKRISHNA MOHAPATRA VS	BANSADA /335 /2025 J.M.F.C,CHANDABALI(Bhadrak)

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69	D-BLAPL/8469/2026 BLAPL/2832/2026	STATE OF ODISHA BIKI BHOI VS STATE OF ODISHA	JAGABANDHU SAHU VS	GR/0000838/2025 PADAMPUR /53 /2026 S.D.J.M.,PADAMPUR(Bargarh) GR/0000247/2026
70	D-BLAPL/8218/2026 BLAPL/2833/2026	BADAL @ UDDHABA NAIK VS STATE OF ODISHA	SIDHARTHA DAS VS	PUINTALA /222 /2025 SPECIAL JUDGE (POCSO), BALANGIR(B Spl/0000030/2025
71	D-BLAPL/8222/2026 BLAPL/2834/2026	BHOLANATH RANA VS STATE OF ODISHA	AMITAV TRIPATHY VS	PHIRINGIA /147 /2022 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000066/2022
72	D-BLAPL/8683/2026 BLAPL/2835/2026	SPANDAN MOHANTY VS STATE OF ODISHA	RAMESH AGARWAL VS	MANGALA BAG /375 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0001052/2025
73	D-BLAPL/8237/2026 BLAPL/2836/2026	RADHIKA HALWA @ SUNITA NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	RAYAGADA TOWN /319 /2025 A.D.J.,RAYAGADA(Rayagada) CT/0000077/2025
74	D-BLAPL/8244/2026 BLAPL/2837/2026	BABULA HARIJAN VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	KUNDRA /84 /2025 DISTRICT & SESIONS JUDGE,JEYPORE CT/0000141/2025
75	D-BLAPL/8245/2026 BLAPL/2838/2026	DEBEN KHORA @ KANA @ DEBENDRA KHARA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	MACHHKUND /127 /2023 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000117/2023
76	D-BLAPL/8605/2026 BLAPL/2839/2026	JYOTI RANJAN NAYAK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	/ /0 SPECIAL JUDGE, NILGIRI(Baleshwar) Spl/0000040/2025
77	D-BLAPL/8249/2026 BLAPL/2840/2026	BISWAJIT MAHANAIAK VS STATE OF ODISHA	ASHOK KUMAR GHADAI VS	RASGOBINDPUR /490 /2025 SPECIAL JUDGE (POCSO), BARIPADA(M Spl/0000136/2025
78	D-BLAPL/8252/2026 BLAPL/2841/2026	KAINA DAS VS STATE OF ODISHA	ASHOK KUMAR GHADAI VS	BINJHARPUR /593 /2025 S.D.J.M.,JAJPUR(Jajapur) CT/0002941/2025
79	D-BLAPL/8315/2026 BLAPL/2842/2026	MANOJ KUMAR PATRA @ MOTILAL @ MOTI VS STATE OF ODISHA	BHARAT CHANDRA PATRA VS	BISOI /188 /2025 A.D.J.,RAIRANGAPUR(Mayurbhanj) ST/0000012/2026

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80	D-BLAPL/8606/2026 BLAPL/2843/2026	MANORANJAN KANDI @ DHAKU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	NEMALO /63 /2026 J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0000136/2026
81	D-BLAPL/8609/2026 BLAPL/2844/2026	SUMIT KUMAR YADAB VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	SECTOR-7 /7 /2026 SPECIAL JUDGE,ROURKELA(Sundargarh) Spl/0000003/2026
82	D-CMP/9116/2026 CMP/533/2026	SHISIR KUMAR PRADHAN VS AMBIKA PRADHAN	PRAVAT RANJAN SUTAR VS	// J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTALAJA IA/0000007/2023
83	D-CMP/12115/2026 CMP/534/2026	AMULYA KUMAR TRIPATHY VS MAMATA TRIPATHY	DIGAMBAR SETHI VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK CMA/0000640/2013
84	D-CMP/12345/2026 CMP/535/2026	ANIL KUMAR PRADHAN VS JAGANNATH NATH	TUSAR KUMAR MISHRA VS	// DISTRICT & SESSIONS JUDGE,SAMBALPUR IA/0000002/2026
85	D-CMP/12328/2026 CMP/536/2026	GIRIDHARI @ GIRIDHAR PRADHAN VS P.S.PRASAD	SAIBRATA RATH VS	// CIVIL JUDGE (JD),BERHAMPUR(Ganjam) TS/0000099/1999
86	D-CMP/12460/2026 CMP/537/2026	SWAYAMSIDDHA SINGHSAMANT VS NARAYAN PRASAD SINGHSAMANT	BISWAMBAR MOHANTY VS	// CIVIL JUDGE(SD), KHANDAPARA(Nayagarh) CS/0000006/2021
87	D-CMP/12378/2026 CMP/538/2026	PRASANTA KUMAR MISHRA VS ANITA MISHRA	SRINIBASH SATAPATHY VS	// CIVIL JUDGE (SD),BHADRAK(Bhadrak) CS/0000535/2021
88	D-CMP/12316/2026 CMP/539/2026	STATE OF ODISHA VS BASANTA GOCHHAYAT	AJODHYA RANJAN DASH,A.G.A VS	// ADDL.SESSIONS JUDGE,NIMPARA(Puri) Fao/0000008/2025
89	D-CMP/12208/2026 CMP/540/2026	KANAKA PRABHA SWAIN VS JASASWINI PATI	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambalpur) CMA/0000009/2025
90	D-CMP/12425/2026 CMP/541/2026	RABINARAYAN @ NARAYAN SENA VS PRADEEP SENA	SUBHRANSU BHUSAN MOHANTY VS	// CIVIL JUDGE (JD),SORO(Baleshwar) EXECUTION CASE/0000003/2023
91	D-CONTC/6994/2026	ASHOK KUMAR ACHARYA	ADV	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/1719/2026	VS DHARMA RANJAN PANDA, BLOCK DEVELOPMENT OFFICER, NIALI, CUTTACK	VS	0 //
92	D-CONTC/10231/2026 CONTC/1720/2026	SANATAN MAHABHOI VS SHARAT KUMAR DEHURI,TAHASILDAR,BRAHMAGIRI,PURI	ADV. VS	// 0 //
93	D-CONTC/10247/2026 CONTC/1721/2026	PRAMILA BARIK VS GIRISH S.N,COMMNR.CUM PRINCIPAL SECRETARY,PR AND DRINKING WATER DEPT.,BHUBANESWAR,KHURDA	ADV. VS	// 0 //
94	D-CONTC/10280/2026 CONTC/1722/2026	MANAGING COMMITTEE OF M. SRIGIDA HIGH SCHOOL,BARGARH VS DR. N THIRUMALA NAIK,IAS, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.,BHUBANESWAR	ADV VS	// 0 //
95	D-CONTC/10437/2026 CONTC/1723/2026	MANAGING COMMITTEE OF CHANDIPUR HIGH SCHOOL,CHANDIPUR VS DR.N.THIRUMALA NAIK, IAS	SWOYAM PRABHU JENA VS	// 0 //
96	D-CONTC/10451/2026 CONTC/1724/2026	MAMATA MISHRA @ MOHAPATRA VS DR.THIRUMALA NAYAK, I.A.S	ADV. VS	// 0 //
97	D-CONTC/10483/2026 CONTC/1725/2026	SUDHIR KUMAR KHADANGA VS DR.N.THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //
98	D-CONTC/10515/2026 CONTC/1726/2026	RANJAN KUMAR NAYAK VS DR. ARABINADA KUMAR PADHEE,IAS,SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT.	ADV VS	// 0 //
99	D-CONTC/10517/2026 CONTC/1727/2026	SASMITA SETHI VS ASWATHY S.,IAS,COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT.	ADV VS	// 0 //
100	D-CONTC/10604/2026 CONTC/1728/2026	DAMBARUDHAR SAMAL VS DR.N.THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //
101	D-CONTC/10697/2026 CONTC/1729/2026	KAMAL LOCHAN BISWAL VS DR.N.THIRUMALA NAIK, COMM. CUM SEC. TO GOVT. OF ODISHA, SCHOOL AND MASS EDUCATION DEPT., KHURDA	ADV. VS	// 0 //
102	D-CONTC/10715/2026 CONTC/1730/2026	THE VILLAGERS OF SUNAPALA, CUTTACK VS	ADV. VS	// 0

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		USHA PADHI, IAS		//
103	D-CONTC/11737/2026 CONTC/1731/2026	MANGULI CHARAN SINGH VS	ADV. VS	// ()
		SHIBASHIS PARIDA, OAS, TAHASILDAR, JATNI		//
104	D-CONTC/10281/2026 CONTC/1732/2026	RAMESH CHANDRA PANDA VS	ADV VS	// ()
		V KEERTHI VASAN, COLLECTOR CUM DISTRICT MAGISTRATE GANJAM		//
105	D-CONTC/10359/2026 CONTC/1733/2026	MANOJA KUMAR PATTANAIAK VS	ADV. VS	// ()
		DR.N.THIRUMALA NAIK,IAS		//
106	D-CONTC/10362/2026 CONTC/1734/2026	AMULYA KUMAR PRADHAN VS	ADV. VS	// ()
		DR.N.THIRUMALA NAIK,IAS		//
107	D-CONTC/12380/2026 CONTC/1735/2026	SANJAYA KU.PANIGRAHI VS	ADV. VS	// ()
		AUROBINDA AGARWAL, IAS		//
108	D-CONTC/11754/2026 CONTC/1736/2026	SURATH KUMAR GOUDA VS	ADV VS	// ()
		CHANDRASEKHAR PADHY, ENGINEER IN CHIEF WATER RESOURCES,BHUBANESWAR		//
109	D-CONTC/11755/2026 CONTC/1737/2026	ASHOK KUMAR MOHANTY VS	MANAS PATI VS	// ()
		CHANDRA SEKHAR PADHY, ENGINEER IN CHIEF,WATER RESOURCES,ORISSA		//
110	D-CONTC/11756/2026 CONTC/1738/2026	SUBASH CHANDRA SAHOO VS	MANAS PATI VS	// ()
		CHANDRASEKHAR PADHY, ENGINEER IN CHIEF WATER RESOURCES,BHUBANESWAR		//
111	D-CONTC/11758/2026 CONTC/1739/2026	ELIA HOW VS	ADV VS	// ()
		CHANDRASEKHAR PADHY, ENGINEER IN CHIEF,WATER RESOURCES		//
112	D-CONTC/10365/2026 CONTC/1740/2026	SUNIL KUMAR SATAPATHY VS	ADV. VS	// ()
		DR.N.THIRUMALA NAIK,IAS		//
113	D-CONTC/11759/2026 CONTC/1741/2026	BINOD KUMAR PATRA VS	MANAS PATI VS	// ()
		ANU GARG, ADDITIONAL CHIEF SECRETARY WATER RESORCES DEPARTMENT ,ODISHA		//

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114	D-CONTC/11760/2026 CONTC/1742/2026	GIRISHA CHANDRA SATAPATHY VS ANU GARG, ADDITIONAL CHIEF SECRETARY WATER RESOURCES DEPARTMENT, ODISHA	ADV VS	// 0
115	D-CONTC/10374/2026 CONTC/1743/2026	PRAFULLA KUMAR NANDA VS DR. N THIRUMALA NAIK, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.	ADV VS	// 0
116	D-CONTC/12308/2026 CONTC/1744/2026	HARSH KUMAR PRIMUS LAKRA VS SALAMA MAJHI, TAHASILDAR, ROURKELA TAHASIL OFFICE	BHARAT KUMAR MISHRA VS	// 0
117	D-CONTC/12639/2026 CONTC/1745/2026	PRABHU DATTA HIMANSU MISHRA VS BHASKAR JYOTI SARMA, IAS	SISIR DAS VS	// 0
118	D-CONTC/10595/2026 CONTC/1746/2026	JITENDRA KUMAR RANA VS DR. SUDHANSU SARANGLI,IPS, COMMANDANT GENERAL HOME GUARD ,ODISHA	ADV VS	// 0
119	D-CONTC/11912/2026 CONTC/1747/2026	KAILASH CHANDRA SWAIN VS USHA PADHEE, I.A.S	ADV. VS	// 0
120	D-CONTC/5162/2026 CONTC/1748/2026	MANAGING COMMITTEE OF NIMATPUR GIRLS HIGH SCHOOL, NIMATPUR VS DR. N.THIRUMALA NAIK, IAS	ADV. VS	// 0
121	D-CONTC/8130/2026 CONTC/1749/2026	PARTHA SARTHI ROUT VS RAJASHREE CHAKMA, REGIONAL PROVIDENT FUND COMMISSIONER, BHUBANESWAR	ADV. VS	// 0
122	D-CONTC/8598/2026 CONTC/1750/2026	REGIONAL TRUCK OWNER WELFARE ASSOCIATION, ANGUL VS MAYADHAR BEHERA, SUB COLLECTOR,ANGUL	ADV. VS	// 0
123	D-CONTC/9137/2026 CONTC/1751/2026	SANTOSH MOHARANA VS BICHITRANANDA PRADHAN, INSPECTOR-IN-CHARGE, KRUSHNA PRASAD POLICE STATION	ADV. VS	// 0
124	D-CONTC/10496/2026 CONTC/1752/2026	PRASANNA KUMAR PRADHAN VS N.THIRUMALLA NAIK, I.A.S	NIRANJAN NAYAK VS	// 0
125	D-CONTC/10509/2026	SOMANATH SATAPATHY	ADV.	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/1753/2026	VS N.THIRUMALLA NAIK, I.A.S	VS	() //
126	D-CONTC/11624/2026 CONTC/1754/2026	MANORANJAN BARIK VS AUROBINDA PADHI, IAS, CHIEF ADMINISTRATOR, PURI	ADV. VS	// () //
127	D-CONTC/11773/2026 CONTC/1755/2026	PRADEEP KUMAR RAY MOHAPATRA VS USHA PADHY, IAS	ADV. VS	// () //
128	D-CONTC/11855/2026 CONTC/1756/2026	M/S SARASWATA ENTERPRISES, CUTTACK VS GOURANGA CHARAN GHOSH, B.D.O., JALESWAR	ADV. VS	// () //
129	D-CONTC/11971/2026 CONTC/1757/2026	GITANJALI NAYAK VS BALAMUKUNDA BHUYAN, D.E.E., BHUBANESWAR	ADV. VS	// () //
130	D-CONTC/12185/2026 CONTC/1758/2026	SANDHYARANI PARIDA VS SUSANTA KUMAR DEV, SDO-1 (ENG.)	ADV. VS	// () //
131	D-CONTC/9809/2026 CONTC/1759/2026	SUJATA RANI DHAL VS ARAVIND AGRAWAL, IAS	ADV. VS	// () //
132	D-CONTR/7183/2026 CONTR/4/2026	SUDAM NAHAK VS KULAMANI SETHY, INSPECTOR IN CHARGE, PURUSOTTAMPUR POLICE STATION	ADV. VS	// () //
133	D-CRLA/7533/2026 CRLA/304/2026	KILO@NILANTA DIGAL VS STATE OF ODISHA	KURESH PRASAD DASH VS	BALLIGUDA /64 /2024 SPECIAL JUDGE (POCSO), PHULBANI(K Spl/0000020/2024
134	D-CRLA/7919/2026 CRLA/305/2026	CHANDAN KUMAR RANA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SAHADEV KHUNTA /56 /2023 SPECIAL JUDGE, BALASORE (Bareshwar) Spl/0000036/2023
135	D-CRLA/6934/2026 CRLA/306/2026	PRASANT KUMAR SWAIN@DUNGEI@PRASANT SWAIN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	PATTAPUR (DIGAPAHANDI) /832 /2023 DISTRICT & SESSIONS JUDGE, BERHAM ST/0000133/2024
136	D-CRLMA/8329/2026 CRLMA/41/2026	MOUSUMI KALAS VS	RADHIKA HANS VS	BADAGODA P.S. /461 /2024 J.M.F.C.(IV), BHUBANESWAR (Khardha)

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137	D-CRLMC/7551/2026 CRLMC/1000/2026	STATE OF ODISHA KHIROD CHANDRA TRIPATHY VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	CT/0000822/2024 BONTH /83 /2026 S.D.J.M.,BHADRAK(Bhadrak) GR/0000652/2026
138	D-CRLMC/8190/2026 CRLMC/1001/2026	JYOTSNA ROY VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	//0 J.M.F.C,MOHANA(Gajapati) ICC/0000001/2025
139	D-CRLMC/8075/2026 CRLMC/1002/2026	AMARESH KUMAR PRADHAN VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	K.NUAGAON /78 /2025 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000111/2025
140	D-CRLMC/8736/2026 CRLMC/1003/2026	SANJAY KUMAR BEHERA VS STATE OF ODISHA, C.I.D., CRIME BRANCH	PRANAB KUMAR GHOSE VS	S.P.(CID-CRL),CUTTACK /36 /2007 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001164/2007
141	D-CRLMC/8347/2026 CRLMC/1004/2026	SANKARSAN PRADHAN VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KORAPUT TOWN /322 /2022 S.D.J.M.,KORAPUT(Koraput) GR/0000972/2022
142	D-CRLMC/7065/2026 CRLMC/981/2026	RAJESH PATI VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	CHAULIAGANJA /9 /2022 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000042/2022
143	D-CRLMC/7114/2026 CRLMC/982/2026	SABYA SACHI SAHU VS STATE OF ODISHA	NIRANJAN PANDA VS	//0 (//
144	D-CRLMC/3922/2026 CRLMC/983/2026	KABITA BEHERA VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	RAIBANIA /5 /2026 J.M.F.C,JALESWAR(Baleshwar) CT/0000046/2026
145	D-CRLMC/8023/2026 CRLMC/984/2026	JAYANTA KUMAR MOHANTY VS SHRIRAM TRANSPORT FINANCE COMPANY LTD.@ SHRIRAM FINANCE COMPANY LTD.,	MANOJ KUMAR PANDA VS	//0 J.M.F.C.(II),BARBIL(Kendujhar) ICC/0000011/2024
146	D-CRLMC/7470/2026 CRLMC/985/2026	DEEPAK DEO VS STATE OF ODISHA	RAJJEET ROY VS	PURIGHAT /25 /2018 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000328/2018
147	D-CRLMC/6802/2026 CRLMC/986/2026	M/S.OM PARIVAHAN PVT. LTD.,KOLKATA VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	//0 J.M.F.C.(III),CUTTACK(Cuttack) ICC/0000550/2018

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148	D-CRLMC/8292/2026 CRLMC/987/2026	SAMBIT RATH VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MAHILA (BERHAMPUR) /144 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001707/2024
149	D-CRLMC/8293/2026 CRLMC/988/2026	KANHU@KANHEI CHARAN JENA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	SAHID NAGAR P.S. /48 /2013 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000451/2013
150	D-CRLMC/8045/2026 CRLMC/989/2026	LOKANATH MALIK VS THE STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	SIMULIA /145 /2020 A.D.J., SORO(Baleshwar) ST/0000041/2024
151	D-CRLMC/8051/2026 CRLMC/990/2026	GAGAN KUMAR PADHI@PADHY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KABISURYANAGAR (KODALA) /125 /20 A.D.J.,KODALA(Ganjam) ST/0000129/2024
152	D-CRLMC/8983/2026 CRLMC/991/2026	DUKHANASANA BISI VS STATE OF ODISHA	MONIKA SAMAL VS	THAKURGARH /183 /2024 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) Spl/0000048/2024
153	D-CRLMC/7842/2026 CRLMC/992/2026	ABHISHEK BISWAL @ ABHISEK @ RAJESH VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	SALIPUR /427 /2025 SPECIAL JUDGE (POCSO), CUTTACK(CU Spl/0000158/2025
154	D-CRLMC/7863/2026 CRLMC/993/2026	ROHIT KUMAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	//0 SPECIAL JUDGE,NABARANGPUR(Nabar TR/0000016/2023
155	D-CRLMC/7865/2026 CRLMC/994/2026	TULASIRAM HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KOSAGUMUDA /92 /2021 SPECIAL JUDGE,NABARANGPUR(Nabar TR/0000036/2021
156	D-CRLMC/8042/2026 CRLMC/995/2026	MD.ATTHAR ALLI@MD.ATAHAR ALLI VS STATE OF ODISHA(VIG.)	JUGALA KISHORE PANDA VS	CUTTACK VIGILANCE /5 /2023 SPECIAL JUDGE, VIGILANCE, BARIPAD GR/0000002/2023
157	D-CRLMC/8465/2026 CRLMC/996/2026	AKSHYAMITA KARTIK VS STATE OF ODISHA	ANKITA MUKHERJI VS	GUNUPUR /36 /2018 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(R GR/0000069/2018
158	D-CRLMC/8068/2026 CRLMC/997/2026	HEMANT KUMAR NAYAK VS PRASANNA KUMAR PANDA	SUDEEP KUMAR SARANGI VS	// J.M.F.C.,BARAMBA(Cuttack) ICC/0000046/2018
159	D-CRLMC/8202/2026	SUVENDU KUMAR DAS	BRAJA MOHAN SARANGI	CAPITAL P.S. /487 /2024

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	CRLMC/998/2026	VS STATE OF ODISHA	VS	S.D.J.M.,BHUBANESWAR(Khordha) ICC/0007312/2024
160	D-CRLMC/8082/2026 CRLMC/999/2026	MAMALI BAGH VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	KORAPUT TOWN /8 /2023 S.D.J.M.,KORAPUT(Koraput) GR/0000020/2023
161	D-CRLMP/8559/2026 CRLMP/393/2026	MD. RASHID@RASHID QURAIISHI VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	//0 J.M.F.C.,RAJGANGPUR(Sundargarh) ICC/0000009/2023
162	D-CRLMP/1262/2026 CRLMP/394/2026	SANDHYA SATPATHY VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	//0 (//
163	D-CRLMP/7491/2026 CRLMP/395/2026	DAMODAR TUDU VS DIRECTOR GENERAL OF POLICE ,POLICE HEAD QUARTERS,CUTTACK	ANUP NARAYAN BRAHMACHARI VS	SIMULIA /42 /2026 (//
164	D-CRLMP/7373/2026 CRLMP/396/2026	MRUTYUNJAYA SAHU VS STATE OF ODISHA	KHAGESWAR BEHERA VS	//0 (//
165	D-CRLMP/8632/2026 CRLMP/397/2026	PRAKASH KUMAR KAR VS PUSPARANI MISHRA	PRAGYAN PARAMITA MOHANTY VS	//0 JUDGE FAMILY COURT,PURI(Puri) IA/0000040/2025
166	D-CRLMP/7701/2026 CRLMP/398/2026	BUBU SETHI @ SETHY VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	RAJNAGAR /428 /2025 (//
167	D-CRLMP/7383/2026 CRLMP/399/2026	KALYANI RANASINGH VS STATE OF ODISHA	RABINDRA NATH PANDA VS	JANKIA P.S. /164 /2025 (//
168	D-CRLMP/8981/2026 CRLMP/400/2026	AKSHAYA KUMAR ROUT VS SUBHASHREE SAMAL @ ROUT	ARIJEET MISHRA VS	//0 JUDGE, FAMILY COURT,JAJPUR(Jajapur) Crp/0000073/2025
169	D-CRLREV/6807/2026 CRLREV/230/2026	PRASANT BARIK@PREM VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	DARGHA BAZAR /260 /2025 J.M.F.C.(II),CUTTACK(Cuttack) MIS.CASE/0000298/2025
170	D-CRLREV/7813/2026 CRLREV/231/2026	SWAMI SUDARSHAN DEVDAS@JAIMUNBABA VS	PRADIPTA KISHORE BHUYAN VS	BALICHANDRAPUR /82 /2010 ASST.SESSION JUDGE, CHANDIKHOLE

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171	D-CRLREV/8057/2026 CRLREV/232/2026	STATE OF ODISHA SUBHAM PRASAD VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	CT/0000111/2015 JHARSUGUDA /577 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA
172	D-EXP/11750/2026 EXP/37/2026	GANESHWAR SAHOO VS DR. SWATI MISHRA, REGISTRAR UTKAL UNIVERSITY	SANJIB MOHANTY VS	CT/0002516/2025 // ()
173	D-FAO/11529/2026 FAO/129/2026	DR. SAROJINI DAS @ DASH VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBANESHWAR Gia/0000061/2018
174	D-FAO/11807/2026 FAO/130/2026	ARTTABANDHU NAYAK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// STATE EDUCATION TRIBUNAL,BHUBANESHWAR Gia/0000919/2017
175	D-FAO/11790/2026 FAO/131/2026	LAGNA MOHANTY VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL, BHUBANESHWAR Gia/0000913/2016
176	D-FAO/12039/2026 FAO/132/2026	BIJAY KUMAR SENDHA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// STATE EDUCATION TRIBUNAL,BHUBANESHWAR Gia/0000785/2015
177	D-FAO/12304/2026 FAO/133/2026	MANAGING COMMITTEE OF MANOJ MANJARI SISHU BHAWAN HIGH SCHOOL, SOMAPUR, VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// STATE EDUCATION TRIBUNAL,BHUBANESHWAR Gia/0001119/2017
178	D-FAO/12307/2026 FAO/134/2026	GOVERNING BODY OF GADIBRAHMA WOMENS DEGREE COLLEGE, KADUAPADA, VS STATE OF ODISHA	KANTAKUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL, BHUBANESHWAR Gia/0003046/2017
179	D-FAO/12309/2026 FAO/135/2026	PRATAP CHANDRA PADHY VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// STATE EDUCATION TRIBUNAL,BHUBANESHWAR Gia/0003140/2017
180	D-FAO/12032/2026 FAO/136/2026	RATNAKAR MOHAPATRA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// STATE EDUCATION TRIBUNAL, BHUBANESHWAR Gia/0000756/2014
181	D-ITA/11742/2026 ITA/3/2026	M/S. SRI GANESH CHIT FUND VS INCOME TAX OFFICER, WARD NO. 2, GANJAM	MANOJ KUMAR MOHANTY (2) VS	// () //

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182	D-MACA/12265/2026 MACA/293/2026	MANOJ KUMAR BEHERA VS MADHU PRADHAN	CHANDAN SAMANTARAY VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000104/2022
183	D-MACA/12283/2026 MACA/294/2026	RINKI BHAISAL VS PRATAP BHAISAL	BIRANCHI NARAYAN RATH VS	// 3RD M.A.C.T.,JHARSUGUDA(Jharsuguda) Mac/0000055/2023
184	D-MACA/7197/2026 MACA/295/2026	D.M, M/S. UNITED INDIA INSURANCE CO. LTD.,KHURDHA VS KIRAM TADINGI	SANTOSH KUMAR MOHANTY VS	// 3RD A.D.J., BHUBANESWAR(Khordha) Mac/0000093/2019
185	D-MACA/9026/2026 MACA/296/2026	DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD.,CUTTACK VS CHANDANA PANI @ SAHOO	RAMESH CHANDRA SAHOO 1 VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0001019/2020
186	D-MATA/12390/2026 MATA/110/2026	KIRAN PRIYADARSHINEE VS ANKIT KUMAR BEHERA	LINGARAJ SARANGI VS	// JUDGE FAMILY COURT,BHUBANESWAR CP/0000127/2023
187	D-RSA/49584/2025 RSA/161/2026	SANJUKTA BEHERA VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats) RFA/0000009/2019
188	D-RSA/48237/2025 RSA/162/2026	CHANAKYA PALIA VS DASAMI DANGA	SURYASNATA MOHAPATRA VS	// CIVIL JUDGE (SD),BOUDH(Baudh) CS/0000017/2017
189	D-RVWPET/6101/2026 RVWPET/82/2026	BISWAJIT JENA VS STATE OF ODISHA	PRONOY MOHANTY VS	// () //
190	D-TRP(C)/12289/2026 TRP(C)/83/2026	SWAPNA PATRA VS NIRMAL KUMAR PATRA	DEEPAK KUMAR SAHOO VS	// JUDGE FAMILY COURT, BARIPADA(Ma) CP/0000270/2025
191	D-TRPCRL/8800/2026 TRPCRL/25/2026	SWEET SUPRIYA BRAHMA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	KHANDAGIRI P.S. /249 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0000625/2024
192	D-WA/11115/2026 WA/484/2026	STATE OF ODISHA VS HEMALATA PATRA	SURYA NARAYAN PATNAIK,A.G.A VS	// () //
193	D-WA/11034/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//

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	WA/485/2026	VS HIMANSU KUMAR DAS	VS	0 //
194	D-WA/11621/2026 WA/486/2026	THE CENTRAL UNIVERSITY OF ODISHA, KORAPUT VS K.JAYA KRISHNA	BIBHUTI BHUSAN MISHRA, (SR. PANEL COUNSEL) VS	// 0 //
195	D-WA/12127/2026 WA/487/2026	ODISHA COUNCIL OF SPORTS,CUTTACK VS PRAVAKAR TRIPATHY	SIDHARTH PRASAD DAS VS	// 0 //
196	D-WA/11985/2026 WA/488/2026	JANARDHAN MAJHI VS AJAYA KUMAR MOHAKUD	ASOK MOHANTY (SR. ADV.) VS	// 0 //
197	D-WA/9612/2026 WA/489/2026	PABITRA KUMAR SAHOO VS STATE OF ODISHA	ASOK MOHANTY, (SR.ADV.) VS	// 0 //
198	D-WA/7558/2026 WA/490/2026	SURESH CHARAN MISHRA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
199	D-WA/11987/2026 WA/491/2026	STATE OF ODISHA VS PRAMILA SAHU	PRABIR KUMAR RAY,A.G.A VS	// 0 //
200	D-WP(C)/11316/2026 WP(C)/9145/2026	BISHNU CHARAN MOHAPATRA VS CHIEF EXECUTIVE OFFICER, KENDRA URBAN CO-OPERATIVE BANK LTD., KENDRAPARA	PRADEEP KUMAR ROUT VS	// 0 //
201	D-WP(C)/11390/2026 WP(C)/9146/2026	KANHEI CHARAN RAY VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //
202	D-WP(C)/11650/2026 WP(C)/9147/2026	M/S BALARAMPUR PROPERTIES PVT. LTD., CUTTACK VS THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE, BHUBANESWAR	RAMESH CHANDRA JENA VS	// 0 //
203	D-WP(C)/12629/2026 WP(C)/9148/2026	UMAKANTA NAYAK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
204	D-WP(C)/11962/2026 WP(C)/9149/2026	DILLIP KUMAR DASH VS	BHAWANI SANKAR PANIGRAHI VS	// 0

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205	D-WP(C)/12156/2026 WP(C)/9150/2026	STATE OF ODISHA M/S. SATYA MULTIPLEX PVT. LTD., BHUBANESWAR VS	BIBHU PRASAD DAS VS	// // 0
206	D-WP(C)/12791/2026 WP(C)/9151/2026	STATE OF ODISHA SUMITRA SAHOO VS	TUNA SAHU VS	// // 0
207	D-WP(C)/12196/2026 WP(C)/9152/2026	AUTHORISED OFFICER, AXIS BANK LTD., BBSR DUSMANTA KUMAR DAS VS	KULDEEP MOHANTY VS	// // 0
208	D-WP(C)/12180/2026 WP(C)/9153/2026	NIRUPAMA NAYAK @ DAS RAJANI KANTA PATEL VS	DHIRENDRA KUMAR MOHAPATRA VS	// // 0
209	D-WP(C)/11252/2026 WP(C)/9154/2026	STATE OF ODISHA M/S. TRISHAKTI TRADERS, JAGATSINGHPUR VS	NALINI KANTA DASH VS	// // 0
210	D-WP(C)/12272/2026 WP(C)/9155/2026	MALAYA KUMAR SWAIN SUKANTI MOHAPATRA VS	SOUMENDRA PATTANAIAK VS	// // 0
211	D-WP(C)/12324/2026 WP(C)/9156/2026	SUPERINTENDENT, LAND REFORM COMMISSION, BOARD OF REVENUE, ORISSA, CUTTACK M/S PURNACHANDRA RANGALATA COLLEGE OF NURSING VS	SUBASH CHANDRA ACHARYA VS	// // 0
212	D-WP(C)/12587/2026 WP(C)/9157/2026	STATE OF ODISHA ARUN KUMAR PATEL VS	LAXMIKANTA MOHANTY VS	// // 0
213	D-WP(C)/12492/2026 WP(C)/9158/2026	STATE OF ODISHA AHALYA BEHERA VS	SMRUTI RANJAN ROUT VS	// // 0
214	D-WP(C)/12525/2026 WP(C)/9159/2026	STATE OF ODISHA GIRISH CHANDRA BARIK VS	SUKANTA KUMAR DALAI VS	// // 0
215	D-WP(C)/12589/2026 WP(C)/9160/2026	STATE OF ODISHA GAYATRI NAIK VS	LAXMIKANTA MOHANTY VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/12429/2026 WP(C)/9161/2026	SABITRI SAHOO VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
217	D-WP(C)/7201/2026 WP(C)/9162/2026	SMRUTI HALDAR VS THE STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
218	D-WP(C)/12502/2026 WP(C)/9163/2026	PRABHAKAR MUDULI VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
219	D-WP(C)/12584/2026 WP(C)/9164/2026	NURUJA NAIK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
220	D-WP(C)/12530/2026 WP(C)/9165/2026	RANJITA NAYAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
221	D-WP(C)/9920/2026 WP(C)/9166/2026	SABITA BAGARTTY VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
222	D-WP(C)/11842/2026 WP(C)/9167/2026	GOPABANDHU BEHERA VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
223	D-WP(C)/12595/2026 WP(C)/9168/2026	BUDHADEB SEKHARDEO VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
224	D-WP(C)/11260/2026 WP(C)/9169/2026	BISWARUP DIXIT VS INDIAN BANK, CHENNAI	SUBHASREE MOHANTY VS	// 0 //
225	D-WP(C)/11707/2026 WP(C)/9170/2026	GOUTAM DAS VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
226	D-WP(C)/12141/2026 WP(C)/9171/2026	NARAYAN SARDAR VS STATE OF ODISHA	MOHAMMED FARADISH VS	// 0 //
227	D-WP(C)/11909/2026	RAJKISHORE BISWAL	SANGRAM JENA	//

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	WP(C)/9172/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/11130/2026 WP(C)/9173/2026	SHASANKA SEKHAR PODH VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
229	D-WP(C)/12074/2026 WP(C)/9174/2026	DIBAKAR ROUT VS STATE OF ORISSA	AJAYA KUMAR TRIPATHY VS	// 0 //
230	D-WP(C)/11956/2026 WP(C)/9175/2026	SUBASH CHANDRA AGARWAL VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
231	D-WP(C)/11771/2026 WP(C)/9176/2026	HARIHAR OJHA VS STATE OF ORISSA	HIMANSHU SEKHAR PANDA VS	// 0 //
232	D-WP(C)/12130/2026 WP(C)/9177/2026	MANDAKINI DEI VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
233	D-WP(C)/12302/2026 WP(C)/9178/2026	HEMANTH KU NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// 0 //
234	D-WP(C)/11794/2026 WP(C)/9179/2026	M/S ANANTA ENTERPRISES, GUD, BALASORE VS ASST. GENERAL MANAGER, CANARA BANK, BHADRAK	HIMANSHU SEKHAR PANDA VS	// 0 //
235	D-WP(C)/12269/2026 WP(C)/9180/2026	THE ELECTRICAL SECTION OFFICER NO-1, PATNAGARH, TPWODL, BALANGIR VS PRAHALLAD MEHER	PRASANTA KUMAR TRIPATHY VS	// 0 //
236	D-WP(C)/31318/2025 WP(C)/9181/2026	KSHETRA MOHAN RANA VS GOVT. OF ORISSA	BHABA RANJAN KAR VS	// 0 //
237	D-WP(C)/12805/2026 WP(C)/9182/2026	SHLOKE SEN VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
238	D-WP(C)/12654/2026 WP(C)/9183/2026	TRILOCHAN ROUL VS	KISHORE KUMAR MISHRA VS	// 0

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239	D-WP(C)/12652/2026 WP(C)/9184/2026	ENDOWMENT COMMISSIONER, BHUBANESWAR SANGRAM NAYAK VS	KISHORE KUMAR MISHRA VS	// // 0
240	D-WP(C)/11570/2026 WP(C)/9185/2026	ENDOWMENT COMMISSIONER, BHUBANESWAR CHANDRAKALA INSTITUTE OF MEDICAL SCIENCE, BALIANTA, KHORDHA VS	GOPAL PRASAD JENA VS	// // 0
241	D-WP(C)/11293/2026 WP(C)/9186/2026	THE STATE OF ODISHA SIBARAM PATRA VS	SUDARSAN BEHERA VS	// // 0
242	D-WP(C)/54257/2025 WP(C)/9187/2026	TATA POWER CENTRAL ODISHA DISTRIBUTION LTD, KHURDA SARAT CHANDRA SAMAL VS	SUBHADUTTA ROUSTRAY VS	// // 0
243	D-WP(C)/11482/2026 WP(C)/9188/2026	STATE OF ODISHA PRADIPTA KUMAR BEHERA VS	RAJKISHORE SAHOO VS	// // 0
244	D-WP(C)/11879/2026 WP(C)/9189/2026	CHIEF MANAGER, SBI LIFE INSURANCE CO. LTD., CENTRAL PROCESSING CELL, BHUBANESWAR SANTOSH KUMAR PANI VS	SATYAJIT SAMAL VS	// // 0
245	D-WP(C)/11882/2026 WP(C)/9190/2026	STATE OF ODISHA PURNA CHANDRA BARIK VS	SATYAJIT SAMAL VS	// // 0
246	D-WP(C)/11857/2026 WP(C)/9191/2026	STATE OF ODISHA SOVAN MOHAPATRA VS	BISMAY RAY VS	// // 0
247	D-WP(C)/11563/2026 WP(C)/9192/2026	STATE OF ODISHA PRIYABRATA SWAIN VS	CHANDAN KUMAR SAHOO VS	// // 0
248	D-WP(C)/12542/2026 WP(C)/9193/2026	STATE OF ODISHA VINITA AGRAWAL VS	PRABODHA CHANDRA NAYAK VS	// // 0
249	D-WP(C)/11990/2026 WP(C)/9194/2026	STATE OF ODISHA SUNITA MANDAL VS THE TAHASILDAR, MAHAKALAPARA, KENDRAPARA	LAMBODAR PRADHAN VS	// // 0 //

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250	D-WP(C)/12544/2026 WP(C)/9195/2026	VINITA AGRAWAL VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
251	D-WP(C)/11871/2026 WP(C)/9196/2026	UDAYA NATH PRADHAN VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
252	D-WP(C)/12068/2026 WP(C)/9197/2026	SUJIT KUMAR PANDA VS STATE OF ORISSA	AJAYA KUMAR TRIPATHY VS	// 0 //
253	D-WP(C)/12547/2026 WP(C)/9198/2026	VINITA AGRAWAL VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
254	D-WP(C)/12501/2026 WP(C)/9199/2026	RABINDRA KUMAR SETHI VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
255	D-WP(C)/11943/2026 WP(C)/9200/2026	RAMA CHANDRA SETHY VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
256	D-WP(C)/11648/2026 WP(C)/9201/2026	M/S MANORAMA NAYAK, KHORDA VS ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST, BHUBANESWAR IV CIRCLE, KHURDA	RAMESH CHANDRA JENA VS	// 0 //
257	D-WP(C)/11694/2026 WP(C)/9202/2026	SURESH CHANDRA DEHURY VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
258	D-WP(C)/12091/2026 WP(C)/9203/2026	PURNA CHANDRA PANDA VS STATE OF ORISSA	AJAYA KUMAR TRIPATHY VS	// 0 //
259	D-WP(C)/12436/2026 WP(C)/9204/2026	SIKSHA O ANUSANDHAN, DHARMA VIHAR, BHUBANESWAR VS COLLECTOR, KHURDA	PRASANTA KUMAR NANDA VS	// 0 //
260	D-WP(C)/11874/2026 WP(C)/9205/2026	PRABHATA KUMAR DASH VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
261	D-WP(C)/11711/2026	MADAN MOHAN PRADHAN	TUSAR KUMAR MISHRA	//

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	WP(C)/9206/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/11705/2026 WP(C)/9207/2026	HARA GOPAL DAS ADHIKARI VS STATE OF ODISHA	ASIT KUMAR JENA VS	// 0 //
263	D-WP(C)/12366/2026 WP(C)/9208/2026	DR.DURGA SHANKAR DASH VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
264	D-WP(C)/11996/2026 WP(C)/9209/2026	SUSHAMA KUJUR VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	// 0 //
265	D-WP(C)/12505/2026 WP(C)/9210/2026	DILIP KUMAR NAYAK VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
266	D-WP(C)/12744/2026 WP(C)/9211/2026	RAHUL KUMAR SAMAL VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
267	D-WP(C)/12572/2026 WP(C)/9212/2026	M/S.ESL STEEL LTD.,SUNDERGARH VS UNION OF INDIA	SARADA PRASANNA SARANGI VS	// 0 //
268	D-WP(C)/12790/2026 WP(C)/9213/2026	SAROJA SAHU @ SAROJ SAHU VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
269	D-WP(C)/12214/2026 WP(C)/9214/2026	BISWORANJAN ROUT VS STATE OF ODISHA	VIKRAM ACHARYA VS	// 0 //
270	D-WP(C)/12577/2026 WP(C)/9215/2026	M/S.ESL STEEL LTD.,SUNDERGARH VS UNION OF INDIA	SARADA PRASANNA SARANGI VS	// 0 //
271	D-WP(C)/12082/2026 WP(C)/9216/2026	BANABIHARI PATRA VS STATE OF ORISSA	AJAYA KUMAR TRIPATHY VS	// 0 //
272	D-WP(C)/12430/2026 WP(C)/9217/2026	BENUDHAR MAHAKUD VS	SWAPNIL ROY VS	// 0

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273	D-WP(C)/12164/2026 WP(C)/9218/2026	STATE OF ODISHA M/S.DULHAMANI SAHOO, BHUBANESWAR VS COMMISSIONER CT AND GST ODISHA, CUTTACK	CHITTA RANAJAN DAS VS	// // 0 //
274	D-WP(C)/6339/2026 WP(C)/9219/2026	PRAMOD KUMAR ROUT VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	// 0 //
275	D-WP(C)/12411/2026 WP(C)/9220/2026	ALOK KUMAR PATTANAYAK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
276	D-WP(C)/11920/2026 WP(C)/9221/2026	OMM BABA SANIDEB WSHG, BHADRAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
277	D-WP(C)/12484/2026 WP(C)/9222/2026	PRASANTA KUMAR MOHANTY VS EXECUTIVE OFFICER, BHAWANIPATNA MUNICIPAL COUNCIL, KALAHANDI	SONALI PANDA VS	// 0 //
278	D-WP(C)/11936/2026 WP(C)/9223/2026	NAKULA NAYAK VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
279	D-WP(C)/11425/2026 WP(C)/9224/2026	JEEBANANANDA NAIK VS STATE OF ODISHA	SIBAPRASAD PATI VS	// 0 //
280	D-WP(C)/12931/2026 WP(C)/9225/2026	PARBATI HEMBRAM VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
281	D-WP(C)/11942/2026 WP(C)/9226/2026	ANNABATULA MADHAVA RAO VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
282	D-WP(C)/7680/2026 WP(C)/9227/2026	SISIRA MOHANTY VS CHAIRPERSON, INSURANCE REGULARITY AND DEVELOPMENT AUTHORITY OF INDIA	ACHYUTANANDA PATTANAIAK VS	// 0 //
283	D-WP(C)/11502/2026 WP(C)/9228/2026	M. SIBA PRASAD VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //

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284	D-WP(C)/12933/2026 WP(C)/9229/2026	BHISMA DEV BAG VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
285	D-WP(C)/9968/2026 WP(C)/9230/2026	RANJULATA DEHURY VS STATE OF ODISHA	RABI NARAYAN MISHRA VS	// 0 //
286	D-WP(C)/12666/2026 WP(C)/9231/2026	GOLAPI PALIA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
287	D-WP(C)/12098/2026 WP(C)/9232/2026	KALPATARU NAYAK VS STATE OF ORISSA	AJAYA KUMAR TRIPATHY VS	// 0 //
288	D-WP(C)/10946/2026 WP(C)/9233/2026	BASANT KUMAR PRADHAN VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
289	D-WP(C)/12192/2026 WP(C)/9234/2026	BASANTI PANIGRAHI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
290	D-WP(C)/11560/2026 WP(C)/9235/2026	SUNIL KUMAR MALLICK VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
291	D-WP(C)/11657/2026 WP(C)/9236/2026	NARAYAN KUMAR PATEL VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
292	D-WP(C)/11660/2026 WP(C)/9237/2026	M/S.ODISHA POWER TRANSMISSION CORPORATION LTD.,BHUBANESWAR VS M/S.MAHASHAKTI ENERGY LTD.,DABWALI ROAD, BHATINDA, PUNJAB	SMRUTI RANJAN DASH VS	// 0 //
293	D-WP(C)/10981/2026 WP(C)/9238/2026	EXECUTIVE ENGINEER (ELECT.), TPWODL, SUNDARGARH VS AMRIT KUMAR PATEL @ NAIK	PRASANTA KUMAR TRIPATHY VS	// 0 //
294	D-WP(C)/11923/2026 WP(C)/9239/2026	SASMITA NAYAK VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// 0 //
295	D-WP(C)/10229/2026	SRINIBASH BISHOYI	DURGESH NARAYAN RATH	//

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	WP(C)/9240/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/12917/2026 WP(C)/9241/2026	BIJAYA KUMAR PRADHAN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
297	D-WP(C)/12608/2026 WP(C)/9242/2026	BANSIDHAR BEHERA VS AUTHORIZED OFFICER, PUNJAB NATIONAL BANK, CIRCLE SASTRA CENTRE, CUTTACK	NALINI KANTA DASH VS	// 0 //
298	D-WP(C)/12916/2026 WP(C)/9243/2026	ANITA SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
299	D-WP(C)/12914/2026 WP(C)/9244/2026	TULU SAMAL VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
300	D-WP(C)/12915/2026 WP(C)/9245/2026	SAMIR KUMAR KANDI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
301	D-WP(C)/12918/2026 WP(C)/9246/2026	ANITA SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
302	D-WP(C)/12524/2026 WP(C)/9247/2026	GAGAN BIHARI MOHANTY VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
303	D-WP(C)/12288/2026 WP(C)/9248/2026	SRIRAM SCHOOL OF NURSING, AMALAPALI, NUAPADA VS STATE OF ORISSA	MANOJA KUMAR KHUNTIA VS	// 0 //
304	D-WP(C)/12239/2026 WP(C)/9249/2026	LAXMIDHAR PRADHAN VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
305	D-WP(C)/12290/2026 WP(C)/9250/2026	SRIRAM SCHOOL OF NURSING, KALAHANDI VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
306	D-WP(C)/12897/2026 WP(C)/9251/2026	JAGAMOHAN KASTA VS	ALOK KUMAR PANDA VS	// 0

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307	D-WP(C)/12166/2026 WP(C)/9252/2026	STATE OF ODISHA SHIBANATH SAMAL VS THE SUB COLLECTOR, CUTTACK	SUSANTA KUMAR NAYAK VS	// // 0 //
308	D-WP(C)/12458/2026 WP(C)/9253/2026	NIRANJAN PANDA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
309	D-WP(C)/12376/2026 WP(C)/9254/2026	JAGYANSENI DASH VS ARCHANA KAR	AMITAV DAS (SR. ADV.) VS	// 0 //
310	D-WP(C)/11146/2026 WP(C)/9255/2026	PADMINI SUNANI VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
311	D-WP(C)/12478/2026 WP(C)/9256/2026	SASANKA SEKHAR RAY @ SASANK VS STATE OF ODISHA	BIYOTKESH MOHANTY VS	// 0 //
312	D-WP(C)/12396/2026 WP(C)/9257/2026	RAMESH BEHERA VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0 //
313	D-WP(C)/12198/2026 WP(C)/9258/2026	JAYARASHMI SETHY VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
314	D-WP(C)/12438/2026 WP(C)/9259/2026	JITENDRA KUAMR BARIK VS STATE OF ODISHA	PRABHAT KUMAR DASH VS	// 0 //
315	D-WP(C)/12433/2026 WP(C)/9260/2026	ANANTA CHARANA PALEI VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
316	D-WP(C)/12920/2026 WP(C)/9261/2026	UCO BANK, MARKATNAGAR BRANCH, CUTTACK VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// 0 //
317	D-WP(C)/12529/2026 WP(C)/9262/2026	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //

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318	D-WP(C)/13010/2026 WP(C)/9263/2026	ADARSH AGRAWAL VS STATE OF ODISHA	OMM SWARUP VS	// 0 //
319	D-WP(C)/11919/2026 WP(C)/9264/2026	MAA TARINI SHG VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
320	D-WP(C)/11376/2026 WP(C)/9265/2026	SUSHANT KUMAR BARIK VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
321	D-WP(C)/12093/2026 WP(C)/9266/2026	ANIRUDHA PRADHAN VS STATE OF ORISSA	AJAYA KUMAR TRIPATHY VS	// 0 //
322	D-WP(C)/12095/2026 WP(C)/9267/2026	NALINIKANTA KAR VS STATE OF ORISSA	AJAYA KUMAR TRIPATHY VS	// 0 //
323	D-WP(C)/10230/2026 WP(C)/9268/2026	PURNA CHANDRA SAHOO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
324	D-WP(C)/12822/2026 WP(C)/9269/2026	JYOTI BHUSAN MALLICK VS GAUTAM CHARAN KHATUA	RUPESH KUMAR MOHANTY VS	// 0 //
325	D-WP(C)/11254/2026 WP(C)/9270/2026	BIDYUTANANDA BASTIA VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //
326	D-WP(C)/10974/2026 WP(C)/9271/2026	PRAVATI MOHANTA VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
327	D-WP(C)/11238/2026 WP(C)/9272/2026	SANJAY KUMAR NAYAK VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// 0 //
328	D-WP(C)/11854/2026 WP(C)/9273/2026	LAKSHMI NARAYAN DAS VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
329	D-WP(C)/12022/2026	SARAT CHANDRA SAHOO	SAMEER KUMAR DAS	//

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	WP(C)/9274/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/12090/2026 WP(C)/9275/2026	INDIRA DASH VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
331	D-WP(C)/11237/2026 WP(C)/9276/2026	AMRIT KUMAR MUNDA VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// 0 //
332	D-WP(C)/12059/2026 WP(C)/9277/2026	CHHELIA SAHOO VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
333	D-WP(C)/12146/2026 WP(C)/9278/2026	RAGHUBIR PRASAD LATH VS PRADYUMNA KUMAR LATH	SUDHIR KUMAR MALLICK VS	// 0 //
334	D-WP(C)/11946/2026 WP(C)/9279/2026	PRADIP KUMAR PRADHAN VS STATE OF ODISHA	ASHOK DAS VS	// 0 //
335	D-WP(C)/11232/2026 WP(C)/9280/2026	RASMIRANJAN DAS VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// 0 //
336	D-WP(C)/12062/2026 WP(C)/9281/2026	PITAMBAR DASH VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
337	D-WP(C)/11728/2026 WP(C)/9282/2026	DEBADATTA SAHU VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
338	D-WP(C)/12010/2026 WP(C)/9283/2026	MADAN MOHAN PATTANAIAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
339	D-WP(C)/11207/2026 WP(C)/9284/2026	BINAY MINZ VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// 0 //
340	D-WP(C)/11732/2026 WP(C)/9285/2026	JOGESWAR MOHANTA VS	DHANESWAR BEHERA VS	// 0

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341	D-WP(C)/12065/2026 WP(C)/9286/2026	STATE OF ODISHA PRABHUDATTA MOHAPATRA VS ETISHREE PANDA	ANIMESH SINGH VS	// // 0 //
342	D-WP(C)/12154/2026 WP(C)/9287/2026	BIJOY KUMAR PANDA VS UNION OF INDIA	SAROJ KUMAR PADHY VS	// 0 //
343	D-WP(C)/12012/2026 WP(C)/9288/2026	BABAJI PRADHAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
344	D-WP(C)/11209/2026 WP(C)/9289/2026	POOJA BHATTI VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// 0 //
345	D-WP(C)/11677/2026 WP(C)/9290/2026	JAHANGIR KHAN VS THE BRANCH MANAGER CUM A.O.BANK OF AXIS BANK, KENDRAPARA BRANCH	ARUNA NAYAK VS	// 0 //
346	D-WP(C)/12241/2026 WP(C)/9291/2026	CHIEF MANAGER BANK OF MAHARASHTRA, BHUBANESWAR VS STATE OF ODISHA	RABI NARAYAN ROUT VS	// 0 //
347	D-WP(C)/11636/2026 WP(C)/9292/2026	ASHOK KUMAR PRADHAN VS STATE OF ORISSA	AUROBINDA SAHOO VS	// 0 //
348	D-WP(C)/12560/2026 WP(C)/9293/2026	BABA SIDHESWAR WSHG VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
349	D-WP(C)/12340/2026 WP(C)/9294/2026	DEEPAK SIDU VS STATE OF ODISHA	RITA SINGH VS	// 0 //
350	D-WP(C)/12943/2026 WP(C)/9295/2026	NARENDRA MALIK VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	// 0 //
351	D-WP(C)/11541/2026 WP(C)/9296/2026	KALI PRASAD NANDA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //

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352	D-WP(C)/13026/2026 WP(C)/9297/2026	DR.BIKASH DASH VS STATE OF ODISHA	SAMIR KUMAR MISHRA (SR.ADV.) VS	// () //
353	D-WP(C)/11767/2026 WP(C)/9298/2026	JAYASHREE MISHRA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// () //
354	D-WP(C)/12561/2026 WP(C)/9299/2026	MINAKSHI SAHOO VS THE REGIONAL MANAGER, UNION BANK OF INDIA	SRINIVAS MOHANTY VS	// () //
355	D-WP(C)/11399/2026 WP(C)/9300/2026	MINATI GARNAYAK VS MAHANADI COAL FIELDS LTD.,SAMBALPUR	ANIRUDHA DAS VS	// () //
356	D-WP(C)/11834/2026 WP(C)/9301/2026	BISHNUPRIYA SETHI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// () //
357	D-ABLAPL/4258/2026 ABLAPL/3590/2026	SURYA NARAYAN JENA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI TOWN /713 /2025 () //
358	D-ABLAPL/8543/2026 ABLAPL/3591/2026	PRAMODA SWAIN VS STATE OF ODISHA	ADYASIDHI MISHRA VS	TANGI (KHURDA) /375 /2020 () //
359	D-ABLAPL/5841/2026 ABLAPL/3592/2026	NAVENDRA PRADHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BALUGAON P.S. /3 /2011 () //
360	D-ABLAPL/6230/2026 ABLAPL/3593/2026	KALAKAR SETHY VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	NIKIRAI /300 /2025 () //
361	D-ABLAPL/8545/2026 ABLAPL/3594/2026	PURNA CHANDRA SINGH VS STATE OF ODISHA	SATYABRATA DASH VS	BADACHANA /95 /2026 () //
362	D-ABLAPL/7335/2026 ABLAPL/3595/2026	DHIRU BEHERA @ DHIRENDRA BEHERA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BEGUNIA P.S. /338 /2025 () //
363	D-ABLAPL/8607/2026	SHARAT DAS	JAYANTA KUMAR MAJHI	BALASORE SADAR /37 /2026

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	ABLAPL/3596/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/7454/2026 ABLAPL/3597/2026	MANAS RANJAN MAJHI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	PAPADAHANDI /27 /2026 () //
365	D-ABLAPL/8617/2026 ABLAPL/3598/2026	SUBASH CHANDRA MOHAPATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	K.BALANG /48 /2026 () //
366	D-ABLAPL/5842/2026 ABLAPL/3599/2026	KABITA SETHY VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	NIKIRAI /300 /2025 () //
367	D-ABLAPL/8625/2026 ABLAPL/3600/2026	HIMANGSU DAS @ HIMANSHU DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /119 /2026 () //
368	D-ABLAPL/6763/2026 ABLAPL/3601/2026	DINESH KUMAR TIWARI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KOMNA PS /164 /2013 () //
369	D-ABLAPL/7605/2026 ABLAPL/3602/2026	LALITENDU SEKHAR BARIK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
370	D-ABLAPL/8629/2026 ABLAPL/3603/2026	PARAKHITA DALAI @ PARIKHITA DALAI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	R.UDAYAGIRI /28 /2022 () //
371	D-ABLAPL/8567/2026 ABLAPL/3604/2026	RANJIT SINGH VS STATE OF ODISHA	BISWARANJAN DALAI VS	BANDOMUNDA /90 /2026 () //
372	D-ABLAPL/8177/2026 ABLAPL/3605/2026	SURENDRA SENAPATI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	NANDIPADA /85 /2026 () //
373	D-ABLAPL/8321/2026 ABLAPL/3606/2026	PRASANNA KUMAR SINGH VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	//0 () //
374	D-ABLAPL/8453/2026 ABLAPL/3607/2026	NIHAR @ NIHAR RANJAN MOHANTA VS	ASIT KUMAR OTTA VS	MURUDA /52 /2023 ()

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375	D-ABLAPL/8573/2026 ABLAPL/3608/2026	STATE OF ODISHA ALEKHA SAHU @ ALEKHA CHANDRA SAHU VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// BAGDIA /77 /2025 ()
376	D-ABLAPL/8505/2026 ABLAPL/3609/2026	DANDAPANI BALIARSINGH VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	// BELAGARH /112 /2025 ()
377	D-ABLAPL/8610/2026 ABLAPL/3610/2026	ADIBASA @ ADIBAS DAS VS STATE OF ODISHA	GYANA RANJAN NAYAK VS	// NIALI /178 /2026 ()
378	D-ABLAPL/8645/2026 ABLAPL/3611/2026	MITU PRADHAN @ DILLIP PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// GRAM GANJAM /271 /2025 ()
379	D-ABLAPL/8509/2026 ABLAPL/3612/2026	SK. ABJAL WARISH VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// PATTAMUNDAI /105 /2026 ()
380	D-ABLAPL/8647/2026 ABLAPL/3613/2026	BIBHU PRASAD KAR VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// KHURDA MODEL /153 /2026 ()
381	D-ABLAPL/8381/2026 ABLAPL/3614/2026	FANGALI ROUT @ DIGBIJAY ROUT VS STATE OF ODISHA	MALAYA KUMAR SWAIN VS	// KANPUR /113 /2025 ()
382	D-ABLAPL/8298/2026 ABLAPL/3615/2026	SUMAN CHOUDHURY VS STATE OF ODISHA	SWARAJ PATEL VS	// // ()
383	D-ABLAPL/8433/2026 ABLAPL/3616/2026	SWARNALATA SAHOO VS STATE OF ODISHA	BIBHUTI BHUSAN ROUT VS	// JEYPURE SADAR /69 /2026 ()
384	D-ABLAPL/8365/2026 ABLAPL/3617/2026	PRABHAT KUMAR DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// KUJANGA /56 /2026 ()
385	D-ABLAPL/8366/2026 ABLAPL/3618/2026	TUTANA @ TUTUNA GHADAI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// MARINE PS AT JAMBO /30 /2026 ()

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386	D-ABLAPL/8492/2026 ABLAPL/3619/2026	GOBINDA DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /8 /2021 () //
387	D-ABLAPL/8631/2026 ABLAPL/3620/2026	MALAYA NAYAK VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	TELKOI /47 /2026 () //
388	D-ABLAPL/7689/2026 ABLAPL/3621/2026	DAITA @ DAITYA RANA VS STATE OF ODISHA	JNYANANANDA PANDA VS	KEGAON /55 /2025 () //
389	D-ABLAPL/8633/2026 ABLAPL/3622/2026	SEBAK SETH VS STATE OF ODISHA	SUJIT KUMAR DASH VS	PADAMPUR /47 /2026 () //
390	D-ABLAPL/7885/2026 ABLAPL/3623/2026	CHANDRAKANTA DAS @ CHANDAN VS STATE OF ODISHA	KUMAR KASHYAP VS	KHANTAPADA /38 /2026 () //
391	D-ABLAPL/8635/2026 ABLAPL/3624/2026	RINA BHOI VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	MANCHESWAR P.S. /140 /2026 () //
392	D-ABLAPL/8113/2026 ABLAPL/3625/2026	AKSHYA @ AKHAYA PRADHAN @ AKSHAYA PRADHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	NALCO /60 /2026 () //
393	D-ABLAPL/7349/2026 ABLAPL/3626/2026	KSHYIRODRA HARPAL VS STATE OF ODISHA	JNYANANANDA PANDA VS	JUNAGARH /767 /2025 () //
394	D-ABLAPL/8669/2026 ABLAPL/3627/2026	RAJENDRA KUMAR SAHOO @ RAJA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	KENDRAPARA SADAR /88 /2026 () //
395	D-ABLAPL/8753/2026 ABLAPL/3628/2026	DHARAM SINGH BAGGA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	NAWAPARA /42 /2026 () //
396	D-ABLAPL/8675/2026 ABLAPL/3629/2026	DEBASIS SAHU @ DEBA SAHU VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	BERHAMPUR TOWN /110 /2026 () //
397	D-ABLAPL/8798/2026	TIKINA @ SANAT KUMAR SAHU	KULDEEP MOHANTY	BALASORE TOWN /243 /2006

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	ABLAPL/3630/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/8750/2026 ABLAPL/3631/2026	SIDHANT PANAKA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	DABUGAM /100 /2025 () //
399	D-ABLAPL/8804/2026 ABLAPL/3632/2026	DIG DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MANAMUNDA /250 /2025 () //
400	D-ABLAPL/8807/2026 ABLAPL/3633/2026	SUBHAM DEY VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BARIPADA TOWN /98 /2026 () //
401	D-ABLAPL/8260/2026 ABLAPL/3634/2026	BIJIT KHILLO @ BIJIT KUMAR KHILLO VS STATE OF ODISHA	T.NARAYANA MURTY VS	POTTANGI /100 /2025 () //
402	D-ABLAPL/7895/2026 ABLAPL/3635/2026	SUSRI SUSMITA SWAIN @ SUSMITA SWAIN VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	BERHAMPUR TOWN /44 /2026 () //
403	D-ABLAPL/8320/2026 ABLAPL/3636/2026	BIRENDRA NAIK VS STATE OF ODISHA	JAGABANDHU SAHU VS	TARBHA /94 /2026 () //
404	D-ABLAPL/8368/2026 ABLAPL/3637/2026	BHARAT MALIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /62 /2026 () //
405	D-ABLAPL/8438/2026 ABLAPL/3638/2026	SAMBU SAHOO @ SAMBHU SAHOO @ SAMBHUNATH SAHOO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR 2(B)CC/000017/2010
406	D-ABLAPL/5588/2026 ABLAPL/3639/2026	SANJAY PATNAIK @ VIMA VS STATE OF ODISHA	PRAMOD KUMAR NAYAK VS	CANTONMENT ROAD /35 /2026 () //
407	D-ABLAPL/6175/2026 ABLAPL/3640/2026	SAKUNTALA SETHY VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	NIKIRAI /300 /2025 () //
408	D-ABLAPL/8401/2026 ABLAPL/3641/2026	KULADEEP NAIK VS	PRASANTA KUMAR JENA VS	KARLAPAT /7 /2026 ()

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409	D-ABLAPL/8402/2026 ABLAPL/3642/2026	STATE OF ODISHA RAKTA NAIK @ RATHA NAIK VS	PRASANTA KUMAR JENA VS	// KARLAPAT /7 /2026 ()
410	D-ABLAPL/8515/2026 ABLAPL/3643/2026	STATE OF ODISHA KSHIROD SETHI VS	SAILAZA NANDAN DAS VS	// NIKIRAI /300 /2025 ()
411	D-ABLAPL/8615/2026 ABLAPL/3644/2026	STATE OF ODISHA KARAN MAHALIK @ TAPU VS	KULDEEP MOHANTY VS	// BALASORE TOWN /355 /2025 ()
412	D-ABLAPL/8577/2026 ABLAPL/3645/2026	STATE OF ODISHA SANGRAM PANDA VS	DURGADATTA MOHAPATRA VS	// BRAHMAGIRI /113 /2026 ()
413	D-ABLAPL/8404/2026 ABLAPL/3646/2026	STATE OF ODISHA MANOHARA NAIK VS	PRASANTA KUMAR JENA VS	// KARLAPAT /7 /2026 ()
414	D-ABLAPL/7677/2026 ABLAPL/3647/2026	STATE OF ODISHA TOOFAN BISWAL VS	TUKUNA KUMAR MISHRA VS	// PAPADAHANDI /27 /2026 ()
415	D-ABLAPL/7734/2026 ABLAPL/3648/2026	STATE OF ODISHA MITRABHANU KHAMARI VS	DURGADATTA MOHAPATRA VS	// / /0 J.M.F.C,KOMNA(Nuapada) 2(B)CC/0000001/2026
416	D-ABLAPL/8762/2026 ABLAPL/3649/2026	STATE OF ODISHA AJAY BEHERA @ AJAY KUMAR BEHERA VS	AJIT KUMAR RAUT VS	RAIBANIA /32 /2026 ()
417	D-ABLAPL/8763/2026 ABLAPL/3650/2026	STATE OF ODISHA AJAY BEHERA @ AJAY KUMAR BEHERA VS	AJIT KUMAR RAUT VS	// RAIBANIA /33 /2026 ()
418	D-ABLAPL/8764/2026 ABLAPL/3651/2026	STATE OF ODISHA SUBHASIS KARNA VS	KULDEEP MOHANTY VS	// TUMUDIBANDHA /108 /2024 ()
419	D-ABLAPL/7837/2026 ABLAPL/3652/2026	STATE OF ODISHA PINKI NAYAK VS STATE OF ODISHA	SK. ZAFARULLA VS	// NARASINGHPUR /156 /2023 () //

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420	D-ABLAPL/8810/2026 ABLAPL/3653/2026	SUBASH CHANDRA ROUT @ MANGULI VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	JAGATSINGPUR /230 /2026 () //
421	D-ABLAPL/8532/2026 ABLAPL/3654/2026	DIPTI MAYEE BEHERA @ DIPTI BEHERA VS STATE OF ODISHA	SANGRAM MISHRA VS	MAHILA P.S.(BBSR) /99 /2026 () //
422	D-ABLAPL/8549/2026 ABLAPL/3655/2026	AJMAT ALI KHAN @ BUCHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BOLAGARH P.S. /112 /2026 () //
423	D-ABLAPL/8646/2026 ABLAPL/3656/2026	MITHUN DASH VS STATE OF ODISHA	SURYANARAYAN BISWAL VS	BENTKAR (42 MOUZA) UPD CUTTACK () //
424	D-ABLAPL/8667/2026 ABLAPL/3657/2026	SAMBIT KUMAR ROUT VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	BHANDARIPOKHARI /34 /2026 () //
425	D-ABLAPL/8680/2026 ABLAPL/3658/2026	BABRUBAHANA GOPALA VS STATE OF ODISHA	DEBABRATA DASH VS	DHARAMGARH /113 /2026 () //